Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M.P. Enterprises and Associates Ltd. Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 18-05-2024; Name of IP: Mr. Subhash Laxminarayan Nathuramka; Process Number: 1; Last 5 digitof registration number: 10815

Sl. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	1305905274	5	1305905274				Annexure 3
4	Unsecured financial creditors	4	143079540	2	68519326			74560214	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	37	10746441	4	2136401		147423	8462617	Annexure 6
7	Operational creditors (Government Dues)	10	1136681195	4	884115316		72973051	179592828	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	269476878	16	63967256		18019219	187490403	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		80	2865889328	31	2324643573		91139693	450106062	